

nel on 20th January, 1979 at the Kingsway Camp Police Lines caused spreading of injurious gas in the vicinity thereby causing great discomfort to the residents; and

(b) if so, what steps Government have taken to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) On 20th January, 1979, a routine tear gas exercise was conducted by the Delhi Police in the New Police Lines. Because of cloudy weather and still air the tear smoke could not rise as it should have and kept floating at a low level. This caused irritation and discomfort to the residents and passersby in the neighbouring area. There was no misfire of tear gas shells.

(b) Such exercises have been conducted over the past 20 years but there has been no complaint of discomfort being caused to the residents of the neighbourhood. The parade ground is big enough and tear smoke dissolves in the area itself.

Permission to spread RSS activities outside India

713. SHRI PRANAB MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any request from the RSS for permission to spread its activities outside India;

(b) if so, what are the names of the countries for which such permission has been sought; and

(c) what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANJAL): (a) No, Sir.

(b) and (c) Question does not arise.

Finalisation of the Sixth Five Year Plan

714. SHRI SAWAISINGH SISODIA: SHRI GURUDEV GUPTA:

Will the PRIME MINISTER be pleased to state:

(a) whether there has been an inordinate delay in the finalisation of the Sixth Five Year Plan; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b) There has been no under delay. The Draft Five Year Plan for 1978-83 was submitted by the Planning Commission to the National Development Council in March 1978. The Council directed the Commission to finalise the Plan in consultation with the States. The process of preparing draft plans of States on the basis of the draft national plan, identification of projects, elaboration of programmes, and examination of all these by the Planning Commission took some months, as had been expected. Meanwhile a Committee had been appointed by the National Development Council to consider various aspects of Centre-State financial relations with reference to the Plan. The Seventh Finance Commission's recommendations having been received, the NDC Committee was able to complete its work. The NDC itself has now determined the allocation of Central plan assistance between States. This will enable the States plans to be finalised. The final Plan is expected to be placed before the National Development Council in May 1979.

Special Courts to try economic offences

715. SHRI SHRIKANT VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to set up special courts to try economic offences; and

(b) if so, what are the details thereof?